

FORM G

INVITATION FOR EXPRESSION OF INTEREST FOR

WEST FACE HOSPITALITY & MANAGEMENT PRIVATE LIMITED OPERATING
IN HOSPITALITY INDUSTRY AT DELHI WITH NO OPERATION AT PRESENT

(Under sub-regulation (1) of regulation 36A of the Insolvency and Bankruptcy Board of India
(Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

SL.	RELEVANT PARTICULARS	
1.	Name of the corporate debtor along with PAN & CIN/ LLP No.	West Face Hospitality & Management Private Limited CIN : U74999DL2009PTC193125
2.	Address of the registered office	17-A West Punjabi Bagh, New Delhi - 110026
3.	URL of website	http://cirpwestface.in/
4.	Details of place where majority of fixed assets are located	New Delhi
5.	Installed capacity of main products/ services	No manufacturing operation
6.	Quantity and value of main products/ services sold in last financial year	Nil
7.	Number of employees/ workmen	Nil
8.	Further details including last available financial statements (with schedules) of two years, lists of creditors are available at URL:	Last available audited financial statements is for FY 2012-13 only. Further details are available at: http://cirpwestface.in/
9.	Eligibility for resolution applicants under section 25(2)(h) of the Code is available at URL:	Eligibility criteria is mentioned in the detailed 'Invitation for Expression of Interest' and can be obtained from Resolution Professional by sending an email at: cirp.westfacehospitality@gmail.com
10.	Last date for receipt of expression of interest	23.07.2024
11.	Date of issue of provisional list of prospective resolution applicants	02.08.2024
12.	Last date for submission of objections to provisional list	07.08.2024
13.	Date of issue of final list of prospective resolution applicants	17.08.2024
14.	Date of issue of information memorandum, evaluation matrix and request for resolution plans to prospective resolution applicants	23.08.2024

M. Mohan



15.	Last date for submission of resolution plans	22.09.2024
16.	Process email id to submit Expression of Interest	cirp.westfacehospitality@gmail.com



A handwritten signature in blue ink, appearing to read "Madan Mohan Dhupar".

Madan Mohan Dhupar
Resolution Professional of **West Face Hospitality & Management Private Limited**
Registration No. IBBI/PA-002/IP-N00860/2019-2020/12768
Flat No 301, Gracious Tower, S P R Imperial Estate,
Sector 82, Faridabad, Haryana-121004
AFA Valid Upto: 10.08.2024

Date: 29.06.2024

GMR Airports Infrastructure Limited
 (Formerly known as GMR Infrastructure Limited)
 Registered Office: 20, 21st Floor, Sector 17, Connaught Place, New Delhi - 110026
 Phone: +91 11 26127100, Fax: +91 11 26127101, Email: gmr@airportsinfra.com, www.gmrinfra.com, CIN: L24201DL2009PLC100000

GENERAL NOTICE TO THE MEMBERS OF THE COMPANY UNDER SECTION 201(2) OF THE COMPANIES ACT, 2013

Notice is hereby given, pursuant to Section 201(2) of the Companies Act, 2013 ("the Act"), to the members of the GMR Airports Infrastructure Limited (Formerly GMR Infrastructure Limited) ("the Company") that the Company intends to make an application to the Central Government under Section 195 read with Part I of Schedule V and other applicable provisions, if any of the Act, for seeking its approval for the re-appointment of Mr. Grandhi Kiran Kumar (DIN: 00061669), as the Managing Director of the Company and designated as "Managing Director & CEO", for a further period of 3 (three) years with effect from July 28, 2024 to July 27, 2027 on such terms & conditions as approved by the Board, subject to the approval of the Members in the ensuing Annual General Meeting of the Company.

For GMR Airports Infrastructure Limited (Formerly GMR Infrastructure Limited)
 Sd/-
 T. Venkat Ramana
 Company Secretary & Compliance Officer

Date: June 28, 2024
 Place: New Delhi

Canara Bank
 Hkkjr ljdkj dk miØe
 A Government of India Undertaking

Regional office
Civil Lines, Moradabad

E-AUCTION SALE NOTICE

E-Auction Sale Notice for Sale of Immovable Properties under the Securitization and Reconstruction of Financial Assets and Enforcement of Security Interest Act, 2002 (read with proviso to Rule 8 (6) & 9(1) of the Security Interest (Enforcement) Rules, 2002)

Notice is hereby given to the public in general and in particular to the Borrower (s) and Guarantor (s) that the below described immovable property mortgaged/charged to the Secured Creditor, the Constructive/ Symbolic/ physical possession of which has been taken by the Authorised Officer of the Canara Bank., Secured Creditor, will be sold on "As is where is", "As is what is" and "Whatever there is without recourse" for the recovery of dues to the Bank as per Demand Notice under Section 13(2) & further interest thereon, charges and costs due to the Canara Bank, as detailed in the table below.

Last Date & Time for E-Auction Deposit : 29.07.2024 up to 5:00 PM. **Date & Time of E-Auction : 30.07.2024 between 12 AM to 2 PM (With unlimited extensions of 5 minutes duration each)**

Sr. No.	Name of Account/Borrowers/ Guarantor/ Branch Name	Description of Properties	Date of Demand Notice		Reserve Price Earnest Money A/c No. & IFSC Code
			O/s Amount	Nature of Possession	
1.	1. M/S A/S TRADERS (Borrower), Moh – Sahaspur Dehat, Post Sahaspur, Tehsil Dhampur, Distt. Bijnore, 2. Mohd. Adil S/o Sri Zulfiqar Ali, Moh – Sahaspur Dehat, Post Sahaspur, Tehsil Dhampur, Distt. Bijnore, 3. Mrs. Afroz Jahan W/o Sri Zulfiqar Ali, Moh – Sahaspur Dehat, Post Sahaspur, Tehsil Dhampur, Distt. Bijnore, Branch : SAHASPUR	Property Area 500 Sq Yards Or 420 Sq Mt. Situated at Village Sahaspur Dehat B.A. Pargana Seohara, Tehsil Dhampur, District Bijnore, Boundaries : East : Rasta Chak Road, West : Open Land Nizamuddin, North : Open Land Of Mehboob Ahmad, South: Land Of Mehbooba Khatoon	27.11.2020	Rs. 40,53,200/-	Rs. 4,05,320/- A/c No.: IFSC Code: CNRB0002930 A/c No. GL-209272434
2.	1. M/s Taj Enterprises, Prop Sri Abid Ali, R/o 65, Saidpur Imma Bahadarpur Khurd Karaundi, District Amroha U.P. 244221, 2. M/s Taj Motors, Prop. SamsulNisha, R/o Village Nizampur Garvi, Dhanaura Road, District Amroha U.P. 244221, 3. Shri Shabid Ali S/o Abdul Ajiz R/o Village SaidpurImma, Near Firdosh Masjid, Post Bahadarpur Khurd, District Amroha UP 244221, 4. Smt. SamsulNisha W/o Abid R/o Village SaidpurImma, Post Bahadarpur, District Amroha UP 244221, 5. Shri Abid Ali, R/o Village SaidpurImma, Post Bahadarpur Khurd, District Amroha UP 244221 Branch : AMROHASME	1(a) One Residential Plot Vacant which total area 163.71 Sq. Mtr. Which is part of Khasra No. 341K, Total area 1.129 Hectare situated at Village NizampurGarvi Tehsil Amroha. Sale deed S. No. 16705 dated 27.09.2016, at SRO Amroha, Owned by Shri Shabid Ali S/o Shri Abdul Ajiz. Boundaries : East : Kacha joint rasta about 5.50 mtr wide, West : Property of Seller and others, North : Property of Seller and others, South : New Purchased property of Smt. Shamsul Nishan. 1(b) One Residential Plot Vacant which total area 94.15 Sq. Mtr. Which is part of Khasra No. 341K, Total area 1.129 Hectare situated at Village NizampurGarvi Tehsil Amroha. Sale deed S. No. 20485 dated 07.12.2016, at SRO Amroha, Owned by Shri Shabid Ali S/o Shri Abdul Ajiz. Boundaries : East : Joint rasta about 5.50 mtr wide, West : Property of Seller and others, North : Property of ShamsulNishan, South : Property of Seller and others. 1(c) One Residential Plot Vacant which total area 163.71 Sq. Mtr. Which is part of Khasra No. 341K, Total area 1.129 Hectare situated at Village NizampurGarvi Tehsil Amroha. Sale deed S. No. 16706 dated 29.06.2016, at SRO Amroha, Owned by Shri ShamsulNishan W/o Shri Abid Ali. Boundaries : East : Joint rasta about 5.50 mtr wide, West : Property of Seller and others, North : New Purchased property of Shabid Ali, South : New Purchased property of Shabid Ali. 1(d) One Residential Plot Vacant which total area 21.00 Sq. Mtr. Which is part of Khasra No. 341K, Total area 1.129 Hectare situated at Village NizampurGarvi Tehsil Amroha. Sale deed S. No. 603 dated 27.01.2017, at SRO Amroha, Owned by Shri Abid Ali S/o Shri Abdul Ajiz. Boundaries : East : Joint rasta about 5.50 mtr wide, West : Property of Seller and others, North : Property of Shabid Ali, South : Sarak Sarkani Dhanaura Road.	12.07.2019	Rs. 97,75,000/- Rs. 9,77,500/-	Rs. 68,78,886.61/- with Interest & other charges Symbolic A/c No. GL-209272434 IFSC Code: CNRB0018589
3.	1. Sri Istakar Ahmad S/o Injar Ahmad R/o Moh Majeed Ganj, Najibabad, Dist – Bijnor- 246763, 2. Smt Nahid D/o Sri. Bisal R/o Moh Majeed Ganj, Najibabad, Dist. Bijnor – 246763, 3. Sri. Zahir Ahmad S/o Injar Ahmad R/o Moh Majeed Ganj, Najibabad, Dist. Bijnor- 246763 Branch : Najibabad	A triple storied Residential Building in a plot of land measuring 49.38 sq. mtr. situated at Mohalla Majid Ganj, Najibabad, U.P. 246763, Boundaries : East : Chabootra Imam Baraafter the Road, West : Abchak then House of Shahid, North : House of Habib & Sagir, South : House of Warisan Ajmal Khan	22.09.2021	Rs. 19,21,000/-	Rs. 1,92,100/- A/c No.: GL-209272946 IFSC Code: CNRB0002196
4.	M/s Rja Traders, Prop. Mohd Gulfam S/o Sri Dilejan, H.No. 39, Village Mewajat, Sahaspur, Distt. Bijnore Branch : SAHASPUR	Commercial Property (Shop) Situated at Vill. Mewajat, Sahaspur, Distt. Bijnor, Area 126.80 Sq Mt, Boundaries : East: Rasta (kharanja), West : Arazi Ram Kumar Dhobi, North : Rasta (kharanja), South: Mewajat Road	31.12.2018	Rs. 11,06,000/-	Rs. 1,10,600/- A/c No.: GL-209272434, IFSC Code: CNRB0002930
5.	1. M/s Balaji Traders, Proprietor – Amit Kumar, S/o JawaharLal, Near Mundi Devi General Store, Kundanpur, Line Paar, Moradabad, U.P., 2. JawaharLal, S/o Pyare Lal, DhakkaKundanpur, RameelaMaidan, Majhola, Moradabad, U.P. BRANCH : MAJHOLA	A two storeyed Residential building property measuring 47.24 sqmtr. Situated at Kundanpur, Near Shiv Murti, Line Paar, Majhola, Moradabad, Sale Deed No. 2770 Dt.12.04.1991, Owned by JawaharLal S/o Pyarelal, Boundaries : East : Raasta Kharanja, West : House of Jawahar, North : Raasta, South : House of Ram Prasad	12.10.2018	Rs. 11,99,000/-	Rs. 1,19,900/- A/c No.: GL-209272434 IFSC Code: CNRB0018826
6.	1. Shri Atul Kumar S/o Sri Surendra Singh R/o Mohalla Diwan Parmanand, Tehsil Najibabad and District Bijnor, UP-246763 Branch : Najibabad	Residential OR Commercial Property/Plot measuring area 43.91 sq.mt. situated at Mohalla Bhawan, mauza Rampur Banwari B.A. Tehsil Najibabad and District Bijnor, UP 246763, Boundaries : East : Rasta 14 ft. wide, West : PartArazi Vendor, North : Rasta 10 ft. wide, South : PartArazi Vendor	20.07.2022	Rs. 10,97,750/-	Rs. 1,09,775/- A/c No.: GL-209272946 IFSC Code: CNRB0002196
7.	1. Shubhan Ali S/o Ali Baksh, Vill Fattehpur Mafi, Didauli, Joya, Amroha, U.P. 244222, 2. Sayada W/o Ali Baksh R/o Fattehpur Mafi, Didauli, Joya, Amroha, U.P. 244222, 3. Rihan Ahmad S/o Masroor Husain, Munda Imma Didauli, Joya, Amroha, U.P. 244222 Branch : JOYA	A Residential property measuring 110.60 Sq mt. (out of Khasra No. 499m/2.800) Situated at Moh. Jama Masjid Joya Tehsil & Distt. Amroha U.P. Owned in the name of SAYADAW/O ALI BAKSH, Boundaries : East : Araji Anees, West : Rasta 4.88 meter wide, North : Araji Anees, South : Araji Namatoom	16.01.2024	Rs. 22,67,000/-	Rs. 2,26,700/- A/c No.: GL-209272434 IFSC Code: CNRB0018586
8.	1. Ms. Jaibun Nisha, W/o Mohd Suleman, (Legal Representative of Mohd Danish), R/o Mohalla Mullana, Joya, Tehsil and District Amroha, U.P.- 244221, 2. Mohd Monish S/o Mohd. Suleman (Legal Representative Of Mohd Danish), R/o Mohalla Mullana, Joya, Tehsil and District Amroha, U.P.- 244221, 3. Mohd Suleman S/o Amir Ahmad, R/o Mohalla Mullana, Joya, Tehsil and District Amroha, U.P.- 244221, 4. Shahnawaz Ahmad S/o Abdul Wahid, R/o House No. 78, Mohalla Iqbal Nagar, Joya, Tehsil And District Amroha, U.P.- 244221, Branch : JOYA	A double Storeyed Residential property measuring 126.40 Square mtr situated at PLOT No. 203/08, Mohalla Mullana, Joya, Tehsil and District Amroha, Uttar Pradesh- 244221, Boundaries : East : Arazi of Manzoor, West : Rasta 14 ft wide, North : Arazi of Jafri, South : Arazi of Seller	20.07.2021	Rs. 43,44,000/-	Rs. 4,34,400/- A/c No.: GL-209272434 IFSC Code: CNRB0018586
9.	1. Anjar S/o Aneesh R/o H.No 230, Vill Sheonali, Joya, Amroha- U.P. 244222, 2. Humaira W/o Anjar, R/o Vill Sheonali, Joya, Amroha-U.P. 244222, 3. Ajeem Alam S/o Hamsar Husain, H.No.-91 Palaula, Amroha-U.P. 244222 Branch : JOYA	A Residential Plot Measuring Area 126.48 Sq.mt. Situated at Mohalla padhanowala joya Tehsil & Distt. Amroha U.P. Owned in the Name of Humaira W/o Anjar, Boundaries : East : Remaining Property of Seller, West : Road 4.57 Mt Wide, North : Remaining Property of Seller, South : Masjid	16.01.2024	Rs. 30,31,000/-	Rs. 3,03,100/- A/c No.: GL-209272434 IFSC Code: CNRB0018586
10.	1. Prem Pal Singh S/o Ram Prakash Singh, Mohalla Katghar Gari Khana, Near Post Office, Makbara Road, distt -Amroha, 2. Smt. Ramrati Yadav, W/o Prem Pal Yadav, Mohalla Katghar Gari Khana, Near Post Office, Makbara Road, Distt -Amroha, 3. Vivek Kumar Yadav S/o Prem Pal Yadav, Mohalla Katghar Gari Khana, Near Post Office, Makbara Road, distt -Amroha Branch : Gulabari	A single storied Residential Building/ land area measuring 234.00 sq mtr, situated at Mohalla Katghar Gari Khana, Near Post Office, Makbara Road, Distt -Amroha, Boundaries : East : House of Ramesh and Surender Sharma, West : House of Dipesh, North: Passage 5.30 Mt Wide, South: Passage 4.30 Mt Wide	05.08.2023	Rs. 1,04,00,000/-	Rs. 10,40,000/- A/c No.: GL-209272434 IFSC Code: CNRB0019320
11.	1. M/s Classic Enterprises, Near Airtel Office, Nanakchand Road, Amroha – 244221, Dist – Amroha (U.P), 2. Masood Khan, S/o Shaukat Zama Khan, 94-Danishmandan, Amroha – 244221, Dist – Amroha (U.P), 3. Smt. Uzma W/o Masood Khan, 94- Danishmandan, Amroha – 244221, Dist – Amroha (U.P), 4. Sanjeev Kumar Gupta, C/o Gupta Medical Hall, Near Government Hospital, Amroha – 244221, Dist – Amroha (U.P) Branch : Amroha SME	A South facing single storied Residential Building, land area measuring 83.00 sq mtr, situated at Khasra No.607/2, Mohalla Danish Mandan, Near Haji Fareed Petrol Pump, Amroha (U.P.), Boundaries : East : Property of Ashok Jain & Others, West : Property of others, North: House of Masroor, South: Road 16 ft wide	04.03.2024	Rs. 30,12,000/-	Rs. 3,01,200/- A/c No.: GL-209272434 IFSC Code: CNRB0018589
12.	1. Sh. Irshad S/o Yaseen R/o New Abadi towards South of Saharanpur Railway Line, Near Gulab Barat Ghar, Moradabad UP 244001, 2. Smt. Babil W/o Sh. Irshad Ali R/o New Abadi Towards South of Saharanpur Railway Line, Near Gulab Barat Ghar, Moradabad UP 244001, 3. Sh. Ahsan S/o Pyare Vill Lodhipur, Jawahar Nagar, Moradabad, UP 244001, Branch : SIKANDARPUR	A Residential House measuring 84.30Sqmt. Bearing G.P. No. 791, Mauja Mau New Abadi Towards South of Saharanpur Railway Line Gali No. 5 Near Kadri Masjid Moradabad Tehsil Moradabad Distt Moradabad U.P., Boundaries : East : Property of Mrs. Afsana, West : Property of Mr. Hulasi, North: House of Mr. Balbir, South: Rasta 12' wide	09.10.2023	Rs. 20,23,000/-	Rs. 2,02,300/- A/c No.: GL-209272434 IFSC Code: CNRB0019429
13.	1. Mansi Enterprises, Prop. Shri Udai Veer Singh, S/o Shri Mahipal Singh, R/o Vaishno Vihar Colony, Barrage Road, Bijnor, U.P.- 246701, 2. Shri Anujeej Singh, S/o Shri Udai Veer Singh, R/o Vaishno Vihar Colony, Barrage Road, Bijnor, U.P.- 246701 Branch : Bijnor	A Single storied Residential House in a plot of land measuring 1044.39 sq.mtr, situated at Village Budgara (Near Jama Masjid), Kiratpur, Tehsil Najibabad, District Bijnor U.P. Owned by Anujeej Singh S/O Udayaveer Singh, Boundaries : East : Property of Dharendra Pratap, West : Passage 12 ft wide, North : Property of Dharendra Pratap, South : Passage 20 ft wide	20.08.2022	Rs. 28,08,000/-	Rs. 2,80,800/- A/c No.: GL-209272946 IFSC Code: CNRB0002152
14.	1. Rahul Jain S/o Anil Jain R/o 139- Chilla, Near Madarsa, Amroha, UP-244221, 2. Anil Kumar Jain, W/o Shambhu Kumar Jain, R/o 139- Chilla, Near Madarsa, Amroha, UP-244221, 3. Vibhor Jain S/o Anil Kumar Jain, R/o 139- Chilla, Near Madarsa, Amroha, UP-244221, Branch : Khedka	A Single storied east facing house in a plot of land measuring 61.50 sqmtr. Situated in Mohalla Chilla, Near Madarsa, Tehsil Sadar, Amroha (U.P), Boundaries : East : Road, West : Property of Gyarvi Sharif, North : House of Prem Chand, South : House of Shambhu Kumar Jain	14.08.2019	Rs. 9,39,250/-	Rs. 93,925/- A/c No.: GL No. - 209272434 IFSC Code: CNRB0019437
15.	1. Mohd. Shahid S/o Riyasat Ali R/o House no 246, Society Rehmat Nagar Gali no 1 Near ChapparWall Masjid Karula, Moradabad 244001, 2. Sri Anil Kumar S/o Sri Veer Pal R/o House no. D1423, Avantika Colony Moradabad 244001 Branch : MAJHOLA	Four storeyed Residential property owned by Mohd. Shahid S/o Riyasat Ali measuring 66.00 sqmtr located at House no 246, Society Rehmat Nagar Gali No. 1 near Chapparwall masjid karula, Moradabad 244001. Boundaries : East : Rd 4.00 mtr wide, West : H.No.236 of Sagar Ahmed, North : H.No.245 of Iqram, South : H/o Rafeeq AHMED	16.06.2023	Rs. 40,14,000/-	Rs. 4,01,400/- A/c No.: GL-209272434 IFSC Code : CNRB0018826
16.	1. Sri Shahnawaz S/o Mohd Ayyub R/o Near Miya Wali Masjid, Mohalla Mughlshah, Najibabad Bijnor, U.P. 246763, 2. Sri Mahesh Gupta S/o Tulsri Ram Gupta R/o H.No. 377 Tatarpur Lalu, Najibabad Bijnor, U.P. 246763 Branch : Najibabad	Residential OR Commercial Property/Plot measuring area 81.34 SQ. MT. situated at Harswara Tehsil Najibabad District Bijnor, Boundaries : East : Plot of Shafiq, West : House of Roshan Khanam, North : Land Custodian, South : Rasta 12.5 Ft. Wide	10.07.2023	Rs. 15,20,350/-	Rs. 1,52,035/- A/c No.: GL-209272434 IFSC Code: CNRB0002196
17.	1. M/s Shakuntala Traders, Proprietor Rahul Kumar, Nagina Road, Opposite KaliaWala Mandir, Dhampur-246761, Dist - Bijnor (U.P.), 2. Rahul Kumar S/o Trinder Singh, Kshatriya Nagar, Nagina Road, Dhampur, Dist- Bijnor - 246761, 3. Smt. Priti Singh W/o Rahul Kumar, Kshatriya Nagar, Nagina Road, Dhampur- 246761, Dist- Bijnor (U.P), 4. Smt. Abhilasha Singh W/o Anurag Kumar, MozampurZaitra, Dhampur - 246761, Bijnor (U.P.), Branch : Mozampur Zaitra	An open plot of residential land measuring 253.68 sqmtr, situated at MohallaNaglaNagalgunga, DhampurNagina Road, Behind Saral Hospital, Tehsil Dhampur, District Bijnor (U.P), Boundaries : East : Property of Ram Avtar & Khasra No. 306, West : Passage 15.0 feet wide, North : Property of Master Om Prakash Singh, South : Property of Seller	06.02.2024	Rs. 19,02,600/-	Rs. 1,90,260/- A/c No.: GL-209272434 IFSC Code: CNRB0004123
18.	1. Sh. Abdul Rehman S/o Sh. Mehmood Ali R/o Mohalla Idgah Nai Abadi, Fatak Wali Gali, Tehsil & District Moradabad U.P. Boundaries East: House of Akeel and Laddu West: House of Habeeb ur Rahman North: Passage 12 Ft wide South: Wall of Jawahar Nagar Colony Branch : MDA	Residential House Measuring Area 62.855 Sq Mtrs Part of H.No. 6/26/125 Situated at Mohalla Idgah Nai Abadi, Fatak wali Gali, Tehsil and District Moradabad U.P. Boundaries East: House of Akeel and Laddu West: House of Habeeb ur Rahman North: Passage 12 Ft wide South: Wall of Jawahar Nagar Colony	10.08.2022	Rs. 20,21,000/-	Rs. 2,02,100/- A/c No.: GL-209272434 IFSC Code: CNRB0002936

The statutory notice under Rule 8(6) of the SARFAESI Act 2002 is a 30-day sale notice.

Other terms and Conditions : • Auction/bidding shall be only through "online Electronic Bidding" through the website www.bankseauctions.com. Bidders are advised to go through the website for detailed terms before taking part in the e-auction sale proceeding. • The property can be inspected 29/06/2024 to 29/07/2024 with Prior Appointment with Authorised Officer, on any working day during office hours. • Intending bidders shall hold a valid digital signature certificate and e-mail address. For details with regard to digital signature please contact the service provider M C1 INDIA Pvt. Ltd Mithilesh-7080804466 Email - mitalhesh.kumar@c1india.com • For sale proceeds of Rs. 50 (Rupees Fifty) lacs and above, the successful bidder will have to deduct TDS at the rate 1% or applicable as on date the Sale proceeds and submit the original receipt of TDS certificate to the Bank. • All charges for conveyance, stamp duty, GST, registration charges etc., as applicable shall be borne by the successful bidder only. • Authorized Officer reserves the right to postpone/cancel or vary the terms and conditions of the e-auction without assigning any reason thereof. • In case there are bidders who do not have access to the internet but interested in participating the e-auction, they can approach concerned Circle office who, as a facilitating centre, shall make necessary arrangements. • For further details contact Canara Bank, Branch OR the service provider M C1 INDIA Pvt. Ltd Mithilesh-7080804466 Email - mitalhesh.kumar@c1india.com

SPECIAL INSTRUCTION/CAUTION : Bidding in the last minutes/seconds should be avoided by the bidders in their own interest. Neither Canara Bank nor the Service Provider will be responsible for any lapses/failure (Internet failure, Power failure, etc.) on the part of the bidder or vendor in such cases. In order to ward off such contingent situation, bidders are requested to make all the necessary arrangements/alternatives such as back-up, power supply and whatever else required so that they are able to circumvent such situation and are able to participate in the auction successfully. For any queries contact from Branch/Regional Office Moradabad

Date : 28.06.2024, Place : Moradabad, Bijnor, Amroha

AUTHORISED OFFICER CANARA BANK

PUBLIC ANNOUNCEMENT
 (Under Section 102 of the Insolvency and Bankruptcy Code, 2016)
FOR THE ATTENTION OF THE CREDITORS OF VIDUSHI AGARWAL (PERSONAL GUARANTOR TO IP CONSTRUCTION PRIVATE LIMITED)

RELEVANT PARTICULARS

- Name of Personal Guarantor: **Smt. Vidushi Agarwal**
- Address of the Personal Guarantor: **Resident of Flat 502, Kalypso Tower -2, Jaypee Greens Wishtown, Sector-128, NOIDA - 201304.**
- Insolvency commencement date in respect of Personal Guarantor: **04.06.2024, Communicated on 26.06.2024**
- Details of order admitting the application: **Petition bearing No. (IB)-266(PB)/2022 admitted under Section 100 of IBC, 2016. Via NCLT New Delhi principal bench order dated 04.06.2024.**
- Name and registration number of the insolvency professional acting as Resolution professional: **IP Megha Agrawal Reg. No: IBB/PA-001/IP-P01456/2018-2019/12272**
- Address and e-mail of the Resolution professional, as registered with the Board: **Address-001, Shivranjani Apartments in Circle of Congress Nagar Garden, Congress Nagar, Nagpur -440012. Email: ip.meghaagraval@gmail.com**
- Address and e-mail to be used for correspondence with the Resolution Professional: **Plot no.72, Anjaneya Niwas, Opp. Dew Trinity Hospital, Hindustan Colony, Near Sai Mandir, Wardha Road, Nagpur 440015. Email: ibcp.ipp@gmail.com**
- Last date for submission of claims: **20/07/2024**
- Relevant Forms are available at: **WebLink: https://www.ibbi.gov.in/home/downloads**

Notice is hereby given that the National Company Law Tribunal, New Delhi Principal Bench has ordered the commencement of the insolvency process of Smt. Vidushi Agarwal (Personal Guarantor to IP Construction Private Limited) from 04th June 2024.

The creditors of Smt. Vidushi Agarwal is hereby called upon to submit their claims with proof on or before 20/07/2024 to the resolution professional at the address mentioned against entry No. 7. The creditors shall submit their claims with proof by electronic means and by post. Submission of false or misleading proofs of claim shall attract penalties.

Sd/-
 IP Megha Agrawal
 Resolution Professional For Smt. Vidushi Agarwal (Personal Guarantor to IP Construction Private Limited)
 IBB/PA-001/IP-P01456/2018-2019/12272
 AFA valid up to - 02.10.2024
 Address registered with IBBI - 001, Shivranjani Apartments in Circle of Congress Nagar Garden, Congress Nagar, Nagpur 440012. Email: ip.meghaagraval@gmail.com

FORM G
INVITATION FOR EXPRESSION OF INTEREST FOR WEST FACE HOSPITALITY & MANAGEMENT PRIVATE LIMITED OPERATING IN HOSPITALITY INDUSTRY AT DELHI WITH NO OPERATION AT PRESENT

(Under Regulation 36A (1) of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

RELEVANT PARTICULARS

- Name of the Corporate Debtor along with PAN/CIN/LP No: **West Face Hospitality & Management Private Limited | CIN: U74999DL2009PTC193125**
- Address of the registered office: **17-A West Punjabi Bagh, New Delhi - 110026**
- URL of website: **http://cirpwestface.in/**
- Details of place where majority of fixed assets are located: **New Delhi**
- Installed capacity of main products/ services: **No manufacturing operation**
- Quantity & value of main products/ services sold in last financial year: **Nil**
- Number of employees/ workmen: **Nil**
- Further details including last available financial statements (with schedules) is for FY 2012-13. Further details are available at: **http://cirpwestface.in/**
- Eligibility for resolution applicants under section 25(2)(h) of the Code is available at: **Eligibility criteria is mentioned in the detailed Invitation for Expression of Interest and can be obtained from Resolution Professional by sending an email at: cirpwestfacehospitality@gmail.com**
- Last date for receipt of expression of interest: **23.07.2024**
- Date of issue of provisional list of prospective resolution applicants: **02.08.2024**
- Last date for submission of objections to provisional list: **07.08.2024**
- Date of issue of final list of prospective resolution applicants: **17.08.2024**
- Date of issue of information memorandum, evaluation matrix and request for resolution plan to prospective resolution applicants: **23.08.2024**
- Last date for submission of resolution plans: **22.09.2024**
- Process email id to submit EOI: **cirpwestfacehospitality@gmail.com**

Madan Mohan Dhupar
 Resolution Professional of West Face Hospitality & Management Private Limited
 Registration No.: IBB/PA-002/IP-N00860/2019-2020/12768
 Address: Flat No 301, Gracious Tower, S P R Imperial Estate, Sector 82, Faridabad, Haryana-121004
 AFA Valid Upto: 10.08.2024

Date : 29.06.2024
 Place: New Delhi

SUPREME HOUSING FINANCE LIMITED
NOTICE UNDER SECTION 13(2) OF THE SECURITIZATION AND RECONSTRUCTION OF FINANCIAL ASSETS AND ENFORCEMENT OF SECURITY INTEREST ACT, 2002 ("SARFAESI ACT, 2002")

We, SUPREME HOUSING FINANCE LTD., a Housing Finance Bank Company under the National Housing Bank Act, 1987 and incorporated under the provision of Companies Act, 2013 and having its registered office presently at 2nd Floor, Block-E, Harsha Bhawan, Middle Circle, Connaught Place, New Delhi-110001 (Earlier at RD Chambers 16/11, Arya Samaj Road, Karol Bagh, New Delhi-110005) and also having CIN: U67190DL2014PLC272457, do hereby serve upon you the following notice U/Sec. 13 (2) of the Securitization & Reconstruction of Financial Assets and Enforcement of Security Interest Act, 2002 (hereinafter referred to as the "Act"), the contents whereof may be noted accordingly

Name & Address of Borrower/Co-Borrower : **1. BABY W/O ISHWAR** 354 DOGRAN MOHALLA HISAR, HARYANA, INDIA-125001, **ALSO AT:- ONE RESIDENTIAL PART OF BEARING KHEWAT NO. 637/578, KHATOI NO. 846, KHASRA NO. 5/111/2 (7-17), 12 (8-0), 17/25 (1-12), 18(8-0), 20/11 (8-0), MEASURING 3.5M (108 SQ. YARDS), SITUATED AT VILLAGE PATAN TEHSIL & DISTT. HISAR, 2. ISHWAR S/O BANWARI LAL HOUSE NO. 354 WARD NO. 19, KABIR CHOWK, DOGRAN MOHALLA, HISAR, HISAR, HARYANA-125001, **ALSO AT:- H. NO.91, WARD NO.20, DHAKAN MOHALLA RAMPURA MOHALLA HISAR, TEHSIL HISAR DISTRICT HISAR.****

Loan Account No(s): LNH510252-230011185 **Loan amount :** Rs. 2,87,000/- **dated** 29.09.2022

Date of SARFAESI Act, 2002 Notice - 22.05.2024 **NPA Date - 10.02.2024**

Demand Notice Date and Amount as per SARFAESI, 2002 : Rs. 1,31,260.00/- (Rupees One Lakh Thirty One Thousand Two Hundred Sixty Only)

Mortgage Properties : ALL THAT PIECE AND PARCEL OF ONE RESIDENTIAL PART OF BEARING KHEWAT NO. 637/578, KHATOI NO. 846, KHASRA NO. 5/111/2 (7-17), 12 (8-0), 17/25 (1-12), 18(8-0), 20/11 (8-0), MEASURING 3.5M (108 SQ. YARDS), SITUATED AT VILLAGE PATAN TEHSIL & DISTT. HISAR AND BOUNDED WITH DIMENSION AS UNDER- EAST: PLOT OF SHANKULTA, NORTH: PLOT OF OTHER, WEST: ROAD, SOUTH: ROAD

Name & Address of Borrower/Co-Borrower : **1. BHAGOTI W/O OM PRAKASH DHOD,** SIKAR, RAJASTHAN-332002, **2. OM PRAKASH S/O KHAIIRATI,** 3. RAHUL S/O OM PRAKASH, All Residing at WARD NO. 12, DHOD, SIKAR, DHOD, RAJASTHAN-332002. **ALSO AT :** PATTI NO.

